

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3589
ANSWERED ON:08.08.2017
Aadhaar Enabled Public Distribution System
Gopalakrishnan Shri R.;Lakhanpal Shri Raghav

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the steps taken by the Government to plug-in the leakages in the Public Distribution System;
- (b) whether the Government has planned to make all ration shops under Public Distribution System in the country Aadhaar-enabled, if so, the details thereof and the progress made so far, State-wise;
- (c) the number of Aadhaar Cards linked with the ration cards as on 30.06.2017;
- (d) the steps taken by the Government to link all the ration cards with the Aadhaar cards;
- (e) the details of provisions of distributing the items under PDS for cases in which ration cards are not linked with the Aadhaar cards; and
- (f) the extent to which the Aadhaar-enabled ration shops will be helpful in preventing black marketing by ration shops?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): With a view to addressing various challenges such as plugging leakages and diversion of foodgrains in Public Distribution System, Department in association with States/UTs is implementing the installation of electronic Point of Sale (e-PoS) devices/mobile terminals at Fair Price Shops which includes authentication of beneficiaries (preferably Aadhaar based), recording of sales to beneficiaries electronically and uploading of sale transactions data on public portal. Out of 5.27 lakh FPSs across the country, 2,59,370 FPSs in 23 States/UTs have been automated so far. The State-wise detail is annexed.

(c): Against the total number of 23.16 crore NFSA ration cards, 18.05 crore ration cards are seeded with Aadhaar as on 30.06.2017, as reported by the States.

...2/-

...2...

(d) & (e): Department had issued a Notification dated 8.2.2017 under section 7 of the Aadhaar Act 2016, which requires individual beneficiaries under NFSA to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication to receive subsidies under NFSA (i.e. subsidised food grains or Cash Transfer of Food Subsidy under NFSA). The above notification is amended by notification dated 29th June, 2017. New beneficiaries who are not yet enrolled for Aadhaar are required to make application for Aadhaar enrolment by 30th September, 2017 to get enrolled. Till the Aadhaar is assigned, the entitlements shall be given to such individuals on production of Ration Card and Aadhaar Enrolment ID slip or copy of his/her request made to State Govt. for Aadhaar enrolment along with any of the 8 documents as specified in the notification.

(f): Aadhaar based authentication of beneficiaries enables States/UTs to achieve rightful targeting of food subsidies.

ANNEXURE

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 3589 TO BE ANSWERED ON 8th AUGUST, 2017 IN LOK SABHA.

Status of End-to-End Computerization of TPDS Operations

(as on 31.07.2017)

Sl.

States/UTs

Operational ePoS

1

Andhra Pradesh

28,643

2

Chhattisgarh

12,176

3

Dadra & Nagar Haveli

62

4

Daman & Diu

51

5

Gujarat

17,197

6

Jharkhand

23,115

7
Tamil Nadu
34,773
8
Karnataka
6,336
9
Madhya Pradesh
22,401
10
Rajasthan
25,617
11
Telangana
5,775
12
Andaman & Nicobar
373
13
Delhi
17
14
Goa
42
15
Haryana
9,510
16
Himachal Pradesh
4,176
17
Maharashtra
46,322
18
Odisha
13,305
19
Sikkim
20
20
Tripura
25
21
Uttar Pradesh
9,367
22
Bihar
59
23
Uttarakhand
8
Total
2,59,370
